

**Sale of a Car by a Diplomat**

\*777. { Shri A. M. Tariq:  
Shri P. G. Deb:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that very recently a diplomat sold his 1960 model chevrolet Car for Rs. 80,000;

(b) whether prior permission of the Government of India was sought in the matter; and

(c) if not, the action taken in the matter?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) Government are aware of three 1960 model Chevrolet Cars being sold by Diplomats, but have no means of knowing the prices obtained.

(b) Permission was granted for the sale of each of these three cars which were sold by Diplomats on termination of their assignments in India.

(c) Does not arise.

**Factories in Dandakaranya Area**

\*778. **Shri Chintamani Panigrahi:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether the Rehabilitation Industries Corporation have contemplated to set up factories in Dandakaranya area; and

(b) whether they have paid any advance to East Pakistan refugees settled in Dandakaranya for setting up of factories in that area?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) No schemes for the setting up of industries in Dandakaranya have so far been sanctioned by the Rehabilitation Industries Corporation.

(b) Does not arise.

**Indian Dacoits in Pakistan**

\*779. { Shri Ram Krishan Gupta:  
Sardar Iqbal Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1539 on the 16th April, 1960 and state the progress since made in the negotiations with the Pakistan authorities for the return of the Indian dacoits who raided Gangaganar and for the surrender of property looted by them?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** The Pakistan border police authorities have restored property worth Rs. 12,000. They have been asked to expedite return of the remainder of the looted property. They have intimated that the dacoits involved in the incident have been convicted by a Pakistan Military Court and are undergoing long terms of imprisonment in that country.

**Cottage and Small Scale Industries**

{ Shri Rameshwar Tantia:  
Shri Ram Krishan Gupta:  
Sardar Iqbal Singh:  
Shri Hem Raj:  
\*780. { Shri Subodh Hansda:  
Shri Nek Ram Negi:  
Shri R. C. Majhi:  
Shri Tangamani:  
Shri Madhusudan Rao:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 728 on the 4th March, 1960 and state:

(a) whether Government have since considered the report of the Japanese Delegation on Cottage and Small Scale Industries; and

(b) if so, the result thereof?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The report of the Japanese Delegation was considered by an inter-Ministerial